

HIGH COURT OF ORISSA: CUTTACK

Notice No.- 412

Date:- 12.01.2026

CORRIGENDUM

In continuation of the High Court of Orissa Tender Notice No.-357, dated 09.01.2026, the term "two different qualities" mentioned at Para-I of Page-1, may be read as "**different qualities**". The other Terms and Conditions will remain the same.

SJBH
12/01/26

Assistant Registrar (Admn.) 1/c
High Court of Orissa

Memo No.- 413 Date: 12.01.2026

Copy forwarded to the Superintendent, IT Cell for uploading on the Website of the High Court of Orissa, Cuttack.

SJBH
12/01/26

Assistant Registrar (Admn.) 1/c
High Court of Orissa